

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**IB-603(ND)2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
04.06.2018**

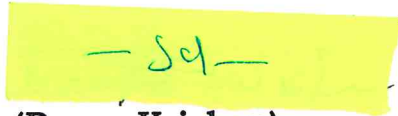
**NAME OF THE COMPANY: M/s. Confluence Solutions V/s. M/s. Kalra  
Hospital SRCNC Pvt. LTD.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

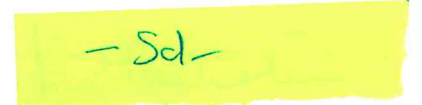
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	Mr. S. B. Singh Chawla, Advocate		
	<b>For the Respondent:</b>	Mr. Kunal Sabharwal, Advocate		

**ORDER**

For orders/clarification.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**